

(b) if so, the decision taken thereon?

**The Minister of Food and Agriculture (Shri A. P. Jain) :** (a) No.

(b) Does not arise.

#### **Prawn Industry**

\*1510. **Shri V. P. Nayar :** Will the Minister of Food and Agriculture be pleased to state :

(a) whether Government have under consideration any scheme for the prawn industry for inclusion in the Second Five Year Plan;

(b) the present yield of prawns by artificial rearing; and

(c) the estimated annual yield of the variety of prawn known as 'M. tapaneus dabsoni'?

**The Minister of Food and Agriculture (Shri A. P. Jain) :** (a) Yes, Sir.

(b) About 24,500 tons of fresh prawns.

(c) About 77 per cent.

#### **Monitoring Stations**

\*1511. **Sardar Iqbal Singh :** Will the Minister of Communications be pleased to refer to the reply given to starred question No. 329 on the 14th November, 1952, and state :

(a) how many monitoring stations have since been opened in India and where they are located;

(b) how many more stations are proposed to be set up in the near future; and

(c) what was the cost of installations of those stations?

**The Deputy Minister of Communications (Shri Raj Bahadur) :** (a) Two. They are located at Delhi and Nagpur.

(b) Four.

(c) Rs. 96,000.

#### **Land Reclamation**

\*1512. **Shri Radha Ramen :** Will the Minister of Food and Agriculture be pleased to refer to the reply given to starred Question No. 2669 on the 28th April, 1955 and state the future programme of Government for the reclamation of waste land in the country?

**The Minister of Food and Agriculture (Shri A. P. Jain) :** According to proposals at present under consideration, land reclamation operations will be carried out by the Central Tractor Organisation during the 2nd Five Year Plan period in U. P., Madhya Pradesh, Madhya Bharat, Bhopal and Assam. Land reclamation is likely to be carried out in other States also. The whole matter is under discussion with the State Governments at present, and the proposals have not yet been finalised.

#### **Vending Contracts**

\*1513. **Dr. Satyawadi :** Will the Minister of Railways be pleased to state:

(a) whether it is the intention of Government to end the duplication of the vending contracts for the same commodities or articles on the same station; and

(b) if so, the reason for the continuation of this practice so long, especially on certain stations on the Northern Railway?

**The Deputy Minister of Railways and Transport (Shri Alagesan) :** (a) Yes.

(b) The policy adopted is to allow the existing contracts to continue and to eliminate duplication as and when contracts fall vacant.

#### **Painless Delivery**

\*1514. **Shri V. P. Nayar :** Will the Minister of Health be pleased to state :

(a) whether any investigation has been made on the possibility of introducing "airal delivery" method in Maternity Hospitals in India; and

(b) if so, the centres where this method is practised?

**The Minister of Health (Rajkumari Amrit Kaur) :** (a) and (b). A few large hospitals in the country have introduced the 'painless delivery' method on a small scale. Information as to the names of the hospitals etc. are not available.

The method of painless delivery is an intricate one in which the mother has to be taught patiently the correct use of the process. In view of the fact that women of child bearing age in the country are comparatively young and psychologically are not so much averse to natural delivery, the field for introduction of this method is very limited?